

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310/1993(Pt.)/936 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti Selina Begum,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati the 8th February, 2021.

Sub: **Casual leave.**

Ref:- Your letter No. DJKA/756/2021 dtd. 06.02.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 09.02.2021, has been granted. The Additional District & Sessions Judge, Kamrup, Amingaon will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-310/1993(Pt.)/1937 /A, dated 8.2.2021

Copy to:

1. The Project Manager, Gauhati High Court.

08/2/21
JT.REGISTRAR (VIGILANCE)
Rds